

as might be necessary, an adequate number of authorised routes in keeping with the requirements of *bona-fide* border trade. The Government of Pakistan did not consult the Government of India before establishing the new land customs stations and authorised routes.

The matter will be taken up with the Government of Pakistan at the next Indo-Pakistan conference for reviewing the working of the Trade Agreement.

Vanaspati Exports

569. **Shri Jadhav:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Vanaspati exported from India from the year 1950-51 to 1956-57;

(b) the amount of export duty realised during the above period year-wise;

(c) whether it is a fact that the export duty is not to be recovered henceforth; and

(d) the quantity of internal consumption of Vanaspati at present?

The Minister of Commerce and Industry (Shri Morarji Desai): (a)

1950-51	503 tons
1951-52	3,050 tons
1952-53	1,800 tons
1953-54	900 tons
1954-55	9,800 tons
1955-56	12,900 tons
1956-57	11,150 tons

(b) and (c). No export duty was leviable on Vanaspati in the years 1950-51 to 1956-57 nor is an export duty leviable on Vanaspati at present.

(d) The internal consumption is estimated at 2.53 lakh tons for 1956-57.

Fresh Fruits

570. **Shri B. L. Reddy:** Will the Minister of Commerce and Industry be pleased to state the quantity and the

value of fresh fruits imported into India from foreign countries during the first half of 1957?

The Minister of Commerce and Industry (Shri Morarji Desai): The quantity and value of fresh fruits imported into India during January-June 1957 were as follows:—

Quantity	Value
2,46,372 Cwts.	Rs. 67,98,000

Central Travancore Planters' Association

571. **Shri Vajpayee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Central Travancore Planters' Association submitted him a memorandum during his visit to the State complaining against "lawlessness" prevailing in the area; and

(b) if so, the action taken thereon?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) It was handed over to the State Government for necessary action as the subject related mainly to the question of law and order.

विदेशों में भारतीय दूतावास

५७२. श्री भदौरिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशों में भारतीय दूतावासों में कितने भारतीय अधिकारी और कर्मचारी ऐसे हैं जिनकी पत्नियां भारतीय नागरिक नहीं हैं ; और

(ख) ऐसे अधिकारियों और कर्मचारियों की पत्नियां किस देश की नागरिक हैं

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख). भारतीय विदेश सेवा (इंडियन फोरेन सर्विस) के वरिष्ठ अधिकारियों की पत्नियां अन्य से विदेशी